

Statement

Year-wise & district-wise number of beedi workers benefited, financial assistance sanctioned & released to the Andhra Pradesh Government during the last three years under revised Integrated Housing Scheme, 2007

(Rs. in lakhs)

Name of District	2007-08		2008-09		2009-10	
	No. of workers benefited	Subsidy Sanctioned & Released (Rs. in Lakh)	No. of workers benefited	Subsidy Sanctioned & Released (Rs. in Lakh)	No. of workers benefited	Subsidy Sanctioned & Released (Rs. in Lakh)
Karimnagar	2313	462.60	1109	221.80	90	18.00
Warangal	480	96.00	408	81.60	214	42.80
Medak	Nil	Nil	147	29.40	482	96.40
Adilabad	1285	257.00	3419	683.80	2518	503.60
Nizamabad	1652	330.40	1920	384.00	639	127.80
Nellore	Nil	Nil	88	17.60	Nil	Nil
Mahaboobnagar	Nil	Nil	984	196.80	Nil	Nil
Nalgonda	132	26.40	481	96.20	Nil	Nil
Kurnool	817	163.40	500	100.00	Nil	Nil
TOTAL :	6679	1335.80	9056	1811.20	3943	788.60

Appointments in National Wage Board for print media

3644. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of the appointments made for the National Wage Board for Print Media by way of re-employment of the retired employees, deputation basis etc.;

(b) whether it is a fact that the Finance Ministry had instructed this Ministry to make the appointments only on deputation; and

(c) if so, the reasons for making some appointments in the Board in violation of the existing rules?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Details of appointments made in the Wage Boards for working journalists and non-journalist newspaper employees is enclosed as Statement (*See below*).

(b) No, Sir.

(c) Does not arise.

Statement

*Details of staff appointed in the wage board for working journalists
and non-journalists newspaper employees*

Sl. No.	Name of the Post	No. of Post	Name of the incumbent	Nature of Employment
1	2	3	4	5
1	Chairman	1	Justice (Retired) G.R. Majithia	Re-Employment
2	Member Secretary	1	Sh. K.M. Sahni	Re-Employment (Present tenure completed on 24.01.2010 and extension of tenure is under consideration of the Government)
3	Assessor	1	Dr. Harcharan Singh, DDG, M/o Labour and Employment has been given additional charge of the post.	Additional Charge
4-5	Director/Deputy Secretary	2	1. Sh. H.C. Gaur	Re-Employment
			2. Sh. C.A. Bhaskaran	Re-Employment
6-7	Sr. PPS	2	1.Sh. D.P. Sehwat:	Re-Employment
			2. Sh. C.P. Sundaran	Re-Employment
8	Administrative Officer	1	Sh. M. Ray Chaudhury	Deputation
9	Research Officer	1	Sh. S.K. Seth	Re-Employment
10	Section Officer	1	Sh. Sagar Chand	Re-Employment

1	2	3	4	5
11	PS to Assessor	1	Sh. Sohan Swarup	Re-Employment
12-13	Investigator Gr.I / Economic Officer	2	1. Sh. Hari Singh 2 Sh. Bhupinder Kumar	Re-Employment Re-Employment
14	Stenographer Grade -C	1	Sh. N.K. Bhardwaj	Re-Employment
15	U.D.C.	1	vacant	N.A.
16	L.D.C.	1	Sh. Darshan Kumar	Deputation
17-18	Driver	2	1. Sh. Munna Singh, on contract basis 2. Sh. Krishan Sharma	Re-Employment (Ex-Servicemen on contract basis) On contract basis (out sourced)